

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 877
(TO BE ANSWERED ON THE 23rd July 2026)
DEVELOPMENT OF PURNIA AIRPORT

877. SHRI RAJESH RANJAN

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has formulated any proposal to develop Purnia Airport for regular commercial flight operations including expansion of the runway, construction of a modern terminal building, provision of night landing facility and development of other necessary infrastructure; and
- (b) if so, the details and the present status thereof along with the timeline fixed for completion of the said works?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): Purnia Airport is an Air Force station where the runway and allied infrastructure, including the provision of night landing facilities, fall within the jurisdiction of the Indian Air Force (IAF).

The civil enclave at Purnia airport, developed under the RCS_UDAN Scheme, is operated and maintained by the Airports Authority of India (AAI). Regular scheduled flights are operational from Purnia airport.

The Airports Authority of India (AAI) has undertaken development of a new Terminal building, construction of the apron, taxiways, Ground Support Equipment (GSE) facilities, airside and city-side roads, and other associated works (Phase - 1) at Purnia airport. The completion timeline of airport development projects is contingent upon various factors, including land acquisition, availability of statutory and mandatory clearances, financial closure and other related aspects.
